

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 115  
(IB)-100/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

Deepali Designs and Exhibits Private Limited **.....Applicant**

Vs.

Pico Event marketing (India) Private Limited **.....Respondent**

**Order delivered on 08.05.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)  
SHRI PRADEEP R. SETHI  
HON'BLE MEMBER (T)**

For the Applicant : Mr. Abhishek Gupta, Adv.

For the Respondent :

**ORDER**

Learned counsel for the applicant undertakes to file details with the documentary proof with respect to the service of Section 8 notice as well as the application on the Corporate Debtor and/or the Director of the Corporate Debtor. For further consideration on 21.05.2019.

Sd/-

Sd/-

**(PRADEEP R. SETHI)  
MEMBER (TECHNICAL)**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

